

ITEM NO.111(MM)

COURT NO.7

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7130-7133/2011

S.V.MATHAPRASAD

Appellant(s)

VERSUS

LALCHAND MENGHRAJ (DEAD) THR. LRS. & ORS.

Respondent(s)

(IA No. 38284/2021 - APPLICATION FOR PERMISSION AND IA No. 103634/2021 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 03-10-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) Mr. Anoop George Chaudhari, Sr. Adv.
Mrs. June Chaudhari, Sr. Adv.
Mr. Pai Amit, AOR
Mr. Abhiyudaya Vats, Adv.

For Respondent(s) Mr. S. Thananjayan, AOR
Ms. Promila, Adv.
Mr. Avinish K Saurab, Adv.

UPON hearing the counsel the Court made the following
O R D E R

On the request of the learned senior counsel
appearing for the appellant, list these appeals on
20.11.2024.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
COURT MASTER

